

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.**

(ORDERS BY THE GOVERNOR)

NOTIFICATION.

Dated Shillong, the 2nd August, 2019.

No. LR (A) 32/92/Pt.III/463- The Governor of Meghalaya is pleased to accept the resignation dt. 28th June, 2019 tendered by Shri Pyllang Nongbri, Additional Public Prosecutor/Additional Govt. Pleader, Shillong with effect from 28th June 2019.

- Sd -

(L.A. Lydem)

Under Secretary to the Govt. of Meghalaya,
Law Department.

Memo No. LR (A) 32/92/Pt.III/463-A,

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Dated Shillong, the 2nd August, 2019.

Copy forwarded to: -

1. The Accountant General (A & E), Meghalaya, Shillong.
2. The President, High Court Bar Association, Shillong
3. The Deputy Commissioner, East Khasi Hills District, Shillong.
4. All District & Sessions Judges.
5. The Secretary, Meghalaya State Law Commission, Shillong.
6. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
7. Law (B) Department.
8. The Treasury Officer, Shillong.
9. The Data Entry Operator, Office of the Legal Remembrancer, Shillong for uploading the above notification in the website of Law Department.
10. Guard file.

By order etc.,



Under Secretary to the Government of Meghalaya,
Law Department.

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